



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Tuesday,20th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
24 Cont.Cas(C)/184/2024 FIXED	BHUPENDRA SINHA AND 3 ORS. Versus Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
- FOR FRESH ADMISSION WITH STAY/BAIL -			
25 WP(C)/4110/2024 FIXED	EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS Versus PRAKASH SARMA AND ANR	A NEOG	MR H K DAS (r-1) MR N K SARMA(r-1)
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
26 WA/285/2024 B/O	M/S RAMA K GUPTA AND COMPANY Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
HEARING			
27 WP(C)/2596/2024 FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
WITH 28 WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
WITH 29 WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
WITH 30 WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

31	WITH WP(C)/3968/2024	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
32	WITH WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/4087/2024 FIXED	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
38	WP(C)/4181/2024 FIXED	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU
WITH				
39	WP(C)/3251/2024	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 7 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, ELEM. EDU
40	WP(C)/4210/2024 B/O	DR. RAJDEEP DUTTA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, AAU SC, G U
41	WP(C)/4212/2024 B/O	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
ADMISSION				
42	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
43	WP(C)/6064/2023 B/O	MUSTT. MONUWARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	SC, ELEM. EDU GA, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

**[JUDGMENT OF THE FOLLOWING CASES WILL BE
DELIVERED BY HIS LORDSHIP HONOURABLE MR.
JUSTICE M.R. PATHAK, SITTING SINGLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Review.Pet./34/2021 IN WP(C)/550/2016 (D/O)	RAHIMUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./8/2022 IN WP(C)/7412/2016 (D/O)	KAHINUR BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	Review.Pet./35/2022 IN WP(C)/5466/2016 (D/O)	SAFARA BEGUM @ SAPARA BEGUM @ CHAPARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	Review.Pet./71/2023 IN WP(C)/7201/2016 (D/O)	PADDA SARKAR @ PADDA RANI SARKAR Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/4206/2024 B/O	PUNJAB ENGINEERING COMPANY Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, J M B
ORDERS				
19	WP(C)/977/2024 B/O	GYAN GOURAV MIN PALAN COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA	MR. T J MAHANTA (r-5) GA, ASSAM MS. P BHATTACHARYA (r-5) MR. A BORUA (r-5) MR T GOGOI (r-5) SC, AFDC SC, FISHERY

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
16	WP(C)/4142/2020 FIXED, WITH LCR	MD. UKIL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/4249/2020 FIXED, WITH LCR	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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24	WP(C)/3740/2015 FIXED	VIRENDRA KUMAR KATIYAR Versus THE UNION OF INDIA and 4 ORS	MR.D K SAIKIA MS.S D SAIKIA	MR.C BARUAHR3 MR.S C KEYAL SC, NHAI MR.B DEKA ASSTT.S.G.I.(R1 & 2)
HEARING				
25	WP(C)/1901/2023 FIXED	PHUKAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 20/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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31)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH OF HONOURABLE
MR JUSTICE MANISH CHOUDHURY AND HONOURABLE MR
JUSTICE ROBIN PHUKAN, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

7	I.A.(Civil)/1736/2024 WITH OFFICE NOTE, FIXED in Mat.App./6396/2024	XXXXXXX Versus XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	
	WITH Mat.App./6396/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR K DAS	

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[THIS BENCH WILL SIT AT 2:00 PM

**THE SPECIAL DIVISION BENCH AND SINGLE BENCH OF
HONOURABLE MR JUSTICE ROBIN PHUKAN WILL SIT AGAIN
AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./182/2020	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	MR D TALUKDAR,AMICUS CURIAE(R-2) PP, ASSAM
2	CRL.A(J)/30/2021 6 Y 11 M 25 D :	HIRANYA KANDHA @ HIREN KANDHA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	Crl.Rev.P./94/2024 B/O	AMULYA CH BEZ Versus SMTI. RUPANJALI MAHANTA	MR. N ISLAM MR P R SARMA MR. R KR. DAS M KHATUN	
42	Crl.Pet./981/2024 FIXED	MD. LALU MIYA LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
ADMISSION				
43	Review.Pet./83/2021 WITH LCR, FIXED	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
44	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	WITH I.A.(Civil)/2559/2023 in CRP/45/2021	M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI

BAIL HEARING (BA)

45 [Bail Appln./2348/2024](#) JANMONI BARUAH MR G Z AHMED PP, ASSAM
FIXED **Versus** MR S A REEYAZ
THE STATE OF ASSAM

ORDERS

46 [I.A.\(CrI.\)/741/2023](#) BIPUL SARKAR MR H R A CHOUDHURY PP, ASSAM
WITH LCR 5 FILES, PB-2, B/O **Versus** MR. A AHMED
in CrI.A./307/2023 THE STATE OF ASSAM AND ANR. MR. I U CHOWDHURY
U U KHAN
MR A AHMED

WITH

[CrI.A./307/2023](#)

BIPUL SARKAR MR H R A CHOUDHURY PP, ASSAM
Versus MR. A AHMED
THE STATE OF ASSAM AND ANR. MR. I U CHOWDHURY
U U KHAN
MR A AHMED

=====

LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH OF HONOURABLE
MR JUSTICE MANISH CHOUDHURY AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
29	I.A.(Civil)/232/2023 (AT 10:30 AM) in MACApp./9315/2022	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. D J BORAH MR. B CHETRI MR. R C PAUL (r-6) MR A U AHMED (R2) MS. H SARMA (R2)
	WITH MACApp./9315/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. B	MS. R D MOZUMDAR	
30	Crl.A./393/2023 <u>O Y 10 M 25 D</u> :(AT 10:30 AM)	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
MOTION				
31	CRP(IO)/308/2024 B/O	SAMIRUDDIN Versus MUSST ANUWARA BEGUM AND 4 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	
ORDERS				
32	MACApp./495/2022 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. N ALAM (r-1) MR B K MISHRA MR. S ISLAM (r-1) MR A HAWARI (r-1)
HEARING				
33	MFA/1/2013 WITH LCR, B/O	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
34	RSA/1/2019 WITH LCR, B/O	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

35 [RSA/21/2021](#)
WITH LCR, B/O

JILLAUR RAHMAN AHMED @ DR. ZILLUR
RAHMAN AND 5 ORS.

MS. R CHOUDHURY
MR. MD S HOQUE
MR. M DEKA
MS S S ZIA

GA, ASSAM
MR. B J GHOSH (r-1 to 4)
MR. M KHAN (r-1 to 4)
MR. M KHAN (r-1 to 4)
MR. J RAHMAN (r-1 to 4)
MR R ISLAM (r-1 to 4)

WITH
[I.A.\(Civil\)/196/2023](#)
in RSA/21/2021

NURJAHAN BEWA AND 3 ORS.

MR. M KHAN

MS. R CHOUDHURY
MS S S ZIA

Versus
JILLAUR RAHMAN AHMED @ DR. ZILLUR
RAHMAN AND 26 ORS.

=====

LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
35	Bail Appln./1647/2024 WITH SCANNED COPY OF CASE RECORD, FIXED.	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
36	Bail Appln./2333/2024 FIXED	RIKI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA A H CHOUDHURY	MR S AFRIDI(R-3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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30)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
31)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
11 Crl.Pet./32/2024 PART-HEARD, FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
12 WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
WITH 13 WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
29	RSA/156/2023 B/O	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
30	I.A.(Civil)/2007/2024 B/O in CRP/7208/2024 WITH CRP/7208/2024 (Filing Number)	MD. ABDUL JALIL @ JALIL UDDIN Versus MD. FORIZ UDDIN MD ABDUL JALIL @ JALIL UDDIN Versus MD. FORIZ UDDIN (G)	MS.SHOMA DASGUPTA MR. K MIRA MR. H A TALUKDAR MR. K MIRA	
HEARING				
31	MFA/27/2016 WITH LCR, FIXED	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
32	MFA/68/2015 WITH LCR CAVT. NO. 1221/2015	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
33	MFA/74/2017 WITH LCR CAVT. NO. 1747/2016	UNION OF INDIA and ANR Versus M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
34	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
35	MFA/110/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR

Versus
KABITAN NESSA AND 5 ORS.

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सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR TUESDAY, THE 20TH DAY OF AUGUST, 2024**]

[**AT 10:30 AM**]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[**COURT NO: 15**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

DELIVERY OF ORDER

1.	I.A.(C) 133/2023 IN RFA 40/2023	THE NORTH EAST FRONTIER RAILWAYS VERSUS SH. LALNAWTA AND 3 ORS.	MR. SANJAY KUMAR MEDHI MR. KUMAL KRISHN MEDHI	ADDL. AG/GA, MIZORAM FOR R2 - R4 MR LALCHHANLIANA KHIANGTE FOR R1 MR. VANLALFELA M S VANLALMUANPUII MS C LALPEKHLUI VANLALSAWMI
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WITH

RFA 40/2023	THE NORTH EAST FRONTIER RAILWAYS VERSUS SH. LALNAWTA AND 3 ORS.	MR. SANJAY KUMAR MEDHI MR. KUMAL KRISHN MEDHI	ADDL. AG/GA, MIZORAM FOR R2 - R4 MR LALCHHANLIANA KHIANGTE FOR R1 MR. VANLALFELA MS VANLALMUANPUII MS C LALPEKHLUI VANLALSAWMI
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